(12)

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.146/2015

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		Tara Jain -Versus- Misrilall Dharamchand Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	3. Mr. Sur	nath Ry Chondh 18hi Butta, Ad 18hi to Data, yanlu Datta.	Adu the	cate for Respondents. Date 12/09/17

1. Breemayer Purkayastha, Advocate Petitioner

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## ORDER

Ld. Lawyer on behalf of the petitioner(s) as also respondent(s) are present.

Both sides prayed for an adjournment.

Fixed on 25.10.2017.

MANORAMA KUMARI MEMBER(J)

Sd/-